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* IN THE HIGH COURT OF DELHI AT NEW DELHI

52+ FAO(OS) 96/2022

SUNÀNINA SINGH & ANR.	Appellants					
Through:	Mr.	Naman	Joshi	and	Ms.	
	Ritika Vohra, Advs.					

versus

SITA CHAUDHARY & ORS.

Through:

.....Respondents Mr. Chirag Joshi, Advocate for **Respondent No.2** Mr. Aman Singh Bakhshi and Mr. Divjot Singh Bhatia, Advs. for R-4, 7 & 8 Mr. Anunaya Mehta. Ms. Kunika Champawat, Mr. Vidhan Malik Advs. for Respondent no. 5 Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates for R-13 Ms. Varnika Sharma and Mr. Shubham Dabas, Advs. for R-13 & 16

53+ FAO(OS) 97/2022

JMD SUPER INFRATECH PVT. LTD.			Appellant		
Through:	Mr.	Naman	Joshi	and	Ms.
	Ritika Vohra, Advs.				

versus

SITA CHAUDHRY & ORS. & ORS.Respondents

Through:

Mr. Anunaya Mehta, Ms. Kunika Champawat, Mr.

Vidhan Malik Advs. for Respondent no. 5

Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates for R-13

Ms. Varnika Sharma and Mr. Shubham Dabas, Advs. for R-

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14 & 17

54+ FAO(OS) 98/2022 M/S DS ROLLING PVT LTD NOW KNOWN AS M/S KEDAAR METALIKS PVT LTDAppellant Through: Ms. Gayatri Nandwani and Ms. Mudita Sharda, Advs.

versus

MS SITA CHAUDHARY AND ORSRespondents Mehta, Through: Mr. Anunaya Ms. Champawat, Kunika Mr. Vidhan Malik Advs. for Respondent no. 5 Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates for R-13 Ms. Varnika Sharma and Mr. Shubham Dabas, Advs. for R-15 & 18

55+ FAO(OS) 99/2022 INDUSTRIAL CABLES (INDIA) LTDAppellant Through: Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates.

versus

SITA CHAUDHRY AND ORSRespondents Mehta, Through: Mr. Anunaya Ms. Kunika Champawat, Mr. Vidhan Malik Advs. for Respondent no. 5 Ms. Varnika Sharma and Mr. Shubham Dabas, Advs. for R-14 & 17 56 +FAO(OS) 33/2024 M/S D S ROLLING PVT LTDAppellant Ms. Gayatri Nandwani and Ms. Through:

Mudita Sharda, Advs.

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versus M/S SITA CHAUDHRY & ANR.Respondents Mehta, Through: Mr. Anunaya Ms. Champawat, Kunika Mr. Vidhan Malik Advs. for Respondent no. 5 Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates for R-13 57+ FAO(OS) 49/2024 M/S KEDAAR STAINLESS INDIA PVT. LTD.Appellant Through: Mr. Atharva Kotwal, Adv. versus MS. SITA CHAUDHRY & ORS.Respondents Mehta, Through: Mr. Anunaya Ms. Kunika Champawat, Mr. Vidhan Malik Advs. for Respondent no. 5 Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Sanyam Kumar, Advocates for R-13

CORAM: HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE RENU BHATNAGAR

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<u>ORDER</u> 09.04.2025

It is already 4.50 p.m.

List on 19th August, 2025.

NAVIN CHAWLA, J

RENU BHATNAGAR, J

APRIL 9, 2025/sc

Click here to check corrigendum, if any

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